

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:29
ANSWERED ON:22.07.2003
NEW SCHEMES FOR DRINKING WATER
RAMSHETH THAKUR;SAVSHIBHAI MAKWANA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds allocated for ARWSP during 2003-2004. State-wise;
- (b) whether Government have recently launched any new scheme in regard to improving drinking water supply in the rural areas;
- (c) if so, the details thereof along with the districts likely to be covered under the Schemes, State-wise;
- (d) whether the Government have earmarked rupees 700 Crore for these schemes;
- (e) if so, the allocation out of these funds for each State Scheme wise;
- (f) whether the Union Government have received any requests from the State Governments to enhance the financial assistance under ARWSP during the current financial year;
- (g) if so, the details thereof State-wise; and
- (h) the steps taken by the Government in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI KASHIRAM RANA)

(a) to (h) A Statement is laid on the Table of the House.

Statement as referred to in the reply to Lok Sabha Starred Question No.29 for 22.7.2003

(a) A statement indicating State-wise allocation of funds under ARWSP during 2003-2004 is at Annex-I

(b) Yes, Sir.

(c) to (e) On the basis of Prime Minister's Independence Day (15.8.2002) Announcements, schemes relating to the following have been launched to improve drinking water facilities in the rural areas:

- (i) Installation of 1 lakh hand pumps,
- (ii) Providing drinking water facilities to 1 lakh rural primary Schools, and
- (iii) Revival of 1 lakh traditional sources of water

Rs. 700 Crores have been sanctioned for these three programmes-Rs. 350 Crores in 2003-2004 and Rs. 350 Crores in 2004-2005. Allocation to States for these 3 schemes for the year 2003-04 is at Annex-II.

(f) to (h) Many State Governments request for enhancing financial assistance under ARWSP for ensuring coverage of all rural habitations by 2004. Due to limited resources availability, the funds available are less than the requirement. Allocation of funds to the States is done by the Government of India as per criteria laid down in the Accelerated Rural Water Supply Programme Guidelines.

Annex-I to the Statement to the Lok Sabha Question No.29 dated 22.7.2003 STATE-WISE ALLOCATION OF FUNDS UNDER ARWSP-NORMAL

DURING 2003-2004

1 Andhra Pradesh	11688
2 Bihar	6319
3 Chhattisgarh	1901
4 Goa	105
5 Gujarat	5537
6 Haryana	1694
7 Himachal Pradesh	4919
8 J & K	10833
9 Jharkhand	2575
10 Karnataka	10104
11 Kerala	3645
12 Madhya Pradesh	6079
13 Maharashtra	15710
14 Orissa	5303
15 Punjab	2269
16 Rajasthan	15852
17 Tamil Nadu	4869
18 Uttaranchal	2635
19 Uttar Pradesh	11086
20 West Bengal	6827
21 A & N Islands	5.63
22 Chandigarh	0
23 D & N Haveli	3.75
24 Daman & Diu	0
25 Delhi	2.81
26 Lakshadweep	0
27 Pondicherry	2.81

Sub Total (A) 129965

28 Arunachal Pradesh	4962
29 Assam	8403
30 Manipur	1833
31 Meghalaya	1967
32 Mizoram	1386
33 Nagaland	1453
34 Sikkim	603
35 Tripura	1743

Sub Total (B) 22350

TOTAL (A)+ (B) 174665

STATE-WISE ALLOCATION OF FUNDS UNDER ARWSP-DDP DURING 2003-2004

S.No.STATE ALLOCATION (Rupees in Lakh)

1 Andhra Pradesh	1424
2 Gujarat	153
3 Haryana	968
4 Himachal Pradesh	8
5 J & K	65
6 Karnataka	1208
7 Rajasthan	6174

Total 10000

Annex-II to the statement to the Lok Sabha Question No. 29 dated 22.07.2003

Allocation (2003-2004)

S.No. STATE For Hand Pumps For revival of For Schools Total
 traditional
 sources of water

1	ANDHRA PRADESH	1044.27	458.28	1385.1	2887.65
2	CHATTISGARH	0	0	458.46	458.46
3	GUJRAT	118.22	51.89	379.08	549.19
4	HARYANA	3.12	1.38	7.29	11.79
5	HIMACHAL PRADESH	778.43	341.61	125.01	1245.06
6	JAMMU & KASHMIR	455.68	199.97	365.85	1021.5
7	JHARKHAND	72.56	31.84	421.47	525.87
8	KARNATAKA	1324.18	581.12	601.83	2507.13
9	KERALA	550.13	241.41	20.25	811.8
10	MADHYA PRADESH	0	0	1592.46	1592.46
11	MAHARASHTRA	1853.04	813.21	1007.1	3673.35
12	ORISSA	0	0	1274.67	1274.67
13	PUNJAB	339.02	148.78	5.4	493.2
14	RAJASTHAN	1338.57	587.43	707.67	2633.67
15	TAMILNADU	0	0	329.4	329.4
16	UTTAR PRADESH	0	0	1350.54	1350.54
17	UTTRANCHAL	75.06	32.94	311.58	419.58
18	WEST BANGAL	843.8	370.3	725.49	1939.59
19	ARUNACHAL PRADESH	162.95	71.5	0	234.45
20	ASSAM	2179.56	956.49	1089.18	4225.23
21	BIHAR	0	0	890.73	890.73
22	GOA	6.57	2.88	16.2	25.65
23	MANIPUR	33.46	14.69	108.27	156.42
24	MEGHALAYA	158.26	69.45	174.96	402.67
25	MIJORAM	48.47	21.28	18.9	88.65
26	NAGALAND	133.54	58.61	53.46	245.61
27	SIKKAM	39.1	17.15	0	56.25
28	TRIPURA	106.65	46.8	70.74	224.19
29	A & N ISLAND	12.83	5.62	2.97	21.42
30	D. & N. HAVELI	33.46	14.69	3.51	51.66
31	DAMAN & DIU	0	0	0.27	0.27
32	DELHI	0	0	1.62	1.62
33	LAKSHYADWEEP	0.94	0.41	0.27	1.62
34	PANDICHERI	16.26	7.14	0	23.4
35	CHANDIGARH	0	0	0.27	0.27
Total		11728.13	5146.89	13500	30375.02
Based on demand		3909.37	1715.61	0	5624.98
Grand Total		15637.5	6862.5	13500	36000